

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

50(ND)14

**CORAM:**

**PRESENT: MR. L. N. GUPTA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
19.11.2019.**

**NAME OF THE COMPANY: M/s. Ashok Kumar Gupta & Ors. V/s. M/s.  
Meta Plast Engineering Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

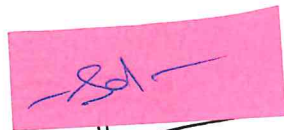
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	<b>For the Petitioner:</b>	Counsel for the Petitioner		
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	<b>For the Respondent:</b>	Counsel for the Respondent		
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**ORDER**

Request for an adjournment is being made by Ld. Counsel appearing for both  
the parties. At their request, adjourned to <sup>27<sup>th</sup></sup> 28<sup>th</sup> January 2019.



**(L. N. Gupta)  
Member (T)**



**(Ina Malhotra)  
Member (J)**